

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 237/GT/2013

Date: 7.7.2014

To,

General Manager (E/M)
NEEPCO Ltd.
15, NBCC Tower, UG Floor
Bhikaji Cama Place
New Delhi-110066

Sir,

Subject : Petition for revision of tariff for the period 1.4.2009 to 31.3.2014 based on actual capital expenditure incurred during the financial years 2009-10 to 2011-12 and projected capital expenditure during the financial years 2012-13 and 2013-14 in respect of Assam Gas Based Power Project (291 MW) of North Eastern Electric Power Corporation Limited.

Ref : ROP dated 1.7.2014

Kindly refer to the Record of Proceedings dated 1.7.2014 wherein you have been directed, vide para 5, to submit on affidavit the correspondences/documents exchanged by NEEPCO with MoP&NG, GOI and Oil India Ltd. respectively, on or before 14.7.2014. I am directed to request you to submit on affidavit the reconciliation statement of additional capitalization with balance sheet on or before the said date.

Yours sincerely,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)